							Annexur								
Name of the Corporate debtor: M/s. Sri Guruprabha Power Limited; Date of commencement of liquidation: 22.02.2021; List of stakeholders as on: 08.10.2021															
List of Secured financial creditors															
S No	Name of Creditors	Identification No	Details of claims receigved		Details of claim admitted						Amount	Amount of any		Amount of	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted	of continge nt claim	mutual dues, that may be set off		claim under verification	Remarks if any
1	Punjab National Bank	1	23.03.2021	1,85,77,41,216	1,85,48,77,902	Form D	1857741216	Yes Yes	Land measuring 29.52 Acres owned by the company together with the buildings/sheds etc pertaining to the 10MW Bio Mass based power project in Wakadi Village, Jalgaon District, Maharashtra. Hypothecation of plant & Machinery both present & future, Other Moveable assets including Moveable spares, maintenance equipments, etc Exclusive Charge on entire Block Assets, movable assets and current assets of the company including receivables. Assignment of all the project contracts and documents in favour of the bank.  Collateral Security.  1. Land with residential house having D.No.18-10-11in ward no.9, Marella Vari Street, Bhimavaram, West Godavari District, Andhra Pradesh  2. Land along with rice mill M/s. Shesharatna Raw & Boiled Rice Mill is located at Sy, NO.215/2, 215/3, 215/5, 215/3, 215/13, 215/13, 2.15/12, 3.26cres at Elurupadu village, kaalia Mandal, West Godavari District,	99.2		-	28,63,314.22		
	Sub Total		1	1,85,77,41,216	1,85,48,77,902		1,85,77,41,216	-	ANdhra Pradesh	99.20		_	_	_	
	Jun 10tdl	<u> </u>	l	1,03,17,41,210	1,03,46,77,902	l .	1,03,17,41,210	1		99.20		-	-	-	